F. No. 451/14/2020-Cus.V(Pt.2)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Room No. 227-A, North Block, New Delhi-110001

Dated: 08 November, 2023

To

Pr. Chief Commissioners/Chief Commissioners (Customs or Central Tax & Customs)

Pr. Directors General/Directors General

Pr. Commissioners/Commissioners of Customs

Pr. Additional Directors General/Additional Directors General,

all under CBIC

Madam/Sir,

Subject: Allowing advance assessment of Courier Shipping Bills-regarding

Representations have been received in the Board to allow advance assessment of Courier Shipping Bills that would further reduce the dwell time.

- 2. Based on the inputs from the stakeholders and with a view to further enhancing the ease of doing business, it has been decided to provide for advance assessment of Courier Shipping Bills on the Express Cargo Clearance System (ECCS). The Directorate General of Systems has confirmed the enabling of appropriate technical changes in the ECCS export workflow for this purpose. An Advisory No. 11/SYS/WZU/2023 dated 19.10.2023 has also been issued by DG (Systems).
- 3. The field formations are requested to issue suitable Public Notice etc. for guidance.
- 4. Difficulty, if any, may be brought to the notice of the Board.

Enclosure: As above

Yours faithfully

(Harish Kumar)

Under Secretary(Customs-V)

Tel: 011-23095541

Email: uscus5-cbec@gov.in



OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS) NEW CUSTOM HOUSE, BALLARD ESTATE, MUMBAI- 400001

Phone Number: 022-20825140, Fax: 022-20825148, Email: systems.wzumumbai/a/gov.in

F. No. IV (4)/7/2020/SYSW

Date: 19.10.2023

ADVISORY NO. 11 /SYS/WZU/2023

Sub: Allowing of Advanced Assessment for Courier Shipping Bills (CSBs)- reg.

It is to inform that, in order to further reduce dwell time of Courier Export in ECCS and to enhance trade facilitation, the provision for **Advance Assessment for CSBs** has been implemented in ECCS. Accordingly, suitable modifications have been made in ECCS export workflow. The CSBs marked for assessment shall be available in advance to the assessing officers before physical arrival of the export consignment at the ICT.

This issues with the approval of ADG, Systems, WZU, Mumbai.

(JITENDRA TIWARI)
Deputy Director

Copy for kind information and necessary action to:

- 1. The Pr. ADG, NCTC, Mumbai.
- 2. The Customs Officer, All ICTs.
- 3. M/s EICI to circulate to all stakeholders.